

Central Administrative Tribunal

Principal Bench

OA No.3270/2002

New Delhi, this the 26th day of August, 2011

Hon'ble Mr. Justice V. K. Bali, Chairman
Hon'ble Dr. Ramesh Chandra Panda, Member (A)

1. Mr. D.L. Kashyap,
Deputy Commissioner of Police,
Narcotics and Crime Prevention Cell,
Police Hdqrs,
New DSELhi-110002.
2. Mr. K.C. Dwivedi,
Dy. Commissioner of Police,
Staff Officer to Commissioner of Police, PHQ,
S/o Shri Lalita Prasad,
R/o Flat No.19, LF, Tansen Marg,
New Delhi.
3. Mr. H.P.S.Virk,
Dy. Commissioner of Police,
IIIrd Battalion, Delhi Armed Police,
S/o Shri S. Harbhajan Singh,
R/o A-4, Type-V, New Police Lines,
Kingsway Camp, Delhi.

... Applicant

(Mr. T.C. Gupta alongwith Mr. Medhan Tripathi and Mr. Ajay K. Singh)

Versus

1. Union of India through
its Secretary,
Government of India,
Ministry of Home Affairs,
North Block, New Delhi-110001.
2. The Union Secretary,
Union Public Service Commission,
Shajahan Road,
New Delhi.
3. The Chief Secretary,
Govt. of NCT of Delhi,
Delhi.

.... **Respondents.**

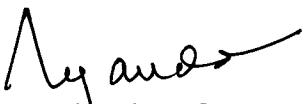
(By Advocate : Mr. R.V. Sinha)



: O R D E R (ORAL) :

Justice V. K. Bali, Chairman

Counsel for applicant states that the applicant has already been promoted to IPS and has even retired and, therefore, the present OA has become infructuous. Disposed of as such.


(Dr. Ramesh Chandra Panda)
Member (A)


(V. K. Bali)
Chairman

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